

08.11.2024

PRONOUNCEMENT OF JUDGMENT

COURT NO. 32

HON'BLE MR.JUSTICE DINESH KUMAR SHARMA

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MEETING ID : 1766397421

AT 10.30 A.M

1. CRL.M.C. 805/2020, CRL.M.A. 3314/2020, CRL.M.A. 10806/2020,
CRL.M.A. 10808/2020

SANJAY BHANDARI

.....Petitioner

Through: Mr. Dayan Krishnan,
Sr. Advocate along with Mr. Avneesh
Arputham and Mr. Shreedhar Kale ,
advocate

Versus

INCOME TAX OFFICE

.....Respondent

Through: Mr. Zoheib Hossain, Special
Counsel ,Mr. Anupam Sharma, SPP, Mr.
Vivek Gurnani, Mr. Kartik Sabharwal,
and Mr. Ankit Bhatia, Advs.

2. CRL.M.C. 1002/2020, CRL.M.A. 4037/2020

SANJAY BHANDARI

.....Petitioner

Through: Mr. Avneesh Arputham

Versus

DIRECTORATE OF ENFORCEMENT

.....Respondent

Through: Mr. Zoheib Hossain, Special
Counsel (through VC), Mr. Anupam
Sharma, Mr. Vivek Gurani, Mr.
Kartik Sabharwal, Mr Vivek Gaurav, Ms.
Abhipriya Rai, Mr. Sanwir Singh, Advs.

HIGH COURT OF DELHI
DATED – 07.11.2024

REGISTRAR (LISTING)